

ITEM NO.3

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 8508/2018 in Criminal Appeal No(s). 1022/2011

JAYASWAMY

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(For Bail)

Date : 19-02-2018 This application was called on  
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Shanth Kumar V. Mahale, Adv.  
Mr. Rajesh Mahale, AOR

For Respondent(s) Mr. Joseph Aristotle S., AOR  
Mrs. Priya Aristotle, Adv.  
Mr. Ashish Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the application along with main matter  
in the month of May, 2018 before Vacation Bench.

[ Charanjeet Kaur ]  
A.R.-cum-P.S.

[ Indu Kumari Pokhriyal ]  
Asstt. Registrar